

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.51/9/AMR/2019	IA(IBC)/323/2022	9 of IBC	Posco Daewoo Corporation Vs Mohana Cotton Ginning Pvt Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 07.12.2022.

**IA(IBC)/323/2022:**

Ms.Senu Nizar, Advocate takes notice on behalf of the Respondent and seeks time for filing counter. Hence, for filing counter, list the matter on 07.12.2022. The Counsel for the Respondent shall serve copy of the counter on the other side.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**